- 4. Canara Bank
- 5. United Bank of India
- 6. Dena Bank

107

- 7. Syndicate Bank
- 8. Allahabad Bank
- 9. Indian Bank
- 10. Indian Overseas Bank
- 11. Bank of Maharashtra
- 12. Andhra Bank
- 13. Corporation Bank
- 14. New Bank of India
- 15. Oriental Bank of Commerce
- 16. Punjab and Sind Bank
- 17. Vijaya Bank

कपास के निर्धात पर प्रतिबन्ध

- 660. श्री प्यारे लाल क्या वाणिज्य मंत्री यह बताने करेंगे कि:
- (क) क्या सरकार ने हाल ही में कपास के निर्यात पर प्रतिबन्ध लगाने का निर्णय किया है; ग्रीर
- (ख) यदि हां तो उसके क्या कारण है तथा इस संबंध में ब्यौरा क्या है ?

वाणिज्य मंत्रालय वे राज्य (श्रीखरशीद झालम लां): (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता।

Loss suffered by National Textile Corporation

- 661. SHRI PRAKASH MEHROTRA: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that the National Textile Corporation suffered a loss of about Rs. 5 crores during the last financial year a_a a result of failure of Railways to supply wagons for transporting coal to the Corporation's textile mills; and

(b) if so what step Government have taken to remedy the situatiou?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE KHURSHED ALAM KHAN): (a) i During 1980-81, the National Textile Corporation is estimated to have suffered a loss of Rs. 3.00 crores. Inadequate s-upply of railway wagons i3 also one of the contributory factors to this situation.

(b) Railway authorities have since taken steps to accelerate the pace of movement of coal to the textile mills, including NTC mills during the current year.

Perquisites and Allowances paid to Bank **Employees**

662. SHRI R. R. MORARKA. Will the Minister of FINANCE be pleased to state the different types of what are allowancesjperquisites paid to the staff and officers of the nationalised banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Following are the allowances/perquisites admissible to officers of the nationalised banks:

Allowances:

- 1. Dearn'ess Allowance
- 2. House Rent Allowance
- 3. Other allowances (as per Officers' Service Regulations). namely—
 - (i) City Compensatory Allowance
- (ii) Special Area Allowance (iii) Project Area Compensatory Allowance
- (iv) Mid-academic Year Transfer Allowance.
- (v) Deputation Allowance
- (vi) Officiating Allowance
- (vii) Closing Allowance
- (viii) Split-duty Allowance;
- (ix) Dien Allowance
 - (x) Hill and Fuel Allowance,

Perquisites;

109

- 1. Medical Aid.
- 2. Residential Accommodation at some place_g subject to recovery of rent @ 10 per cent of basic pay.
- 3. Bank's car for some senior officials subject to recovery of charges when car is used for personal purposes.
- 4. Entertainment expenses and club membership fees to certain categories of officers.
 - 5. Preferential interest rates on deposits.
 - 6. Leave Travel Concession.
- 7. Concessional loan_s for purchase of Conveyance and for purchase of hous«_s

The allowances/perquisites paid to the clerical and subordinate staff of the nationalised banks are:

Allowances

- 1. Dearness Allowance.
- House Rent Allowance.
- 3. City Compensatory Allowance (in area I only)
- 4. Other allowances (where applicable)as per settlement entered into between Indian Banks' Association and the workmen unions, namely-
 - (i) Special Allowance, (ii) Hill and Fuel Allowance, (iii) Washing Allowance (for sub staff only).
- (iv) Cycle Allowance ('for sub-staff only).

- (v) Project Area Allowance.
- (vi) Split-duty Allowance. (vii) Water Scarcity Allowance, (viii) Officiating Allowance.
- (ix) Overtime Allowance.

to Questions

Perquisites;

- 1. Medical Aid and expenses.
- accommodation 2. Residential subject to recovery certain centres of rent.
 - 3. Preferential interest rates on deposits.
 - 4. Leave Fare Concession.

Loans/Advances given to Bank **Employees**

663. SHRI R. R. MORARKA: SHRI PILOO MODY;

Will the Minister of FINANCE be pleased to state:

- (a) what are the different types of advances/loan,, paid to the staff and officers of the nationalised banks;
- (b) what is the rate of interest charged thereon; and
- (c) what is the total amount of such loans and advance, due from the staff and officers of each of these banks as on the 31st March, 1981?

THE DEPUTY MINISTER IN THE MINISTRY **FINANCE** OF (SHRI MAGANBHAI BAROT); (a) Following are the different types of advances/loans paid to staff and officer,, of the nationalised banks:

Officers Staff

Housing Loan Housing Loan Conveyance Loan Conveyance Loan

Salary Advance in respect of any one festival

Festival Advance in respect of any one festival

alary advance in the case of those S affected by floods

Flood loans to those affected by floods